

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 2900/2024 In C.P. (IB)/973(MB)2020

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: BANK OF INDIA V/s FROST INTERNATIONAL
LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 2900/2024 –

1. Mr. Tushad Kakalia, Advocate a/w Ms. Astha Ojha, Advocate & Mr. Jash Shah, Advocate i/b DSK Legal appeared for the Applicant.
2. Adv Aishwarya Pawar for Respondent No. 5.
3. Mr. Kunal Kanungo, Advocate appeared for the Respondent no. 6.
4. Adv. Rajat Mittal appearing for Respondent No. 8.
5. Mr. Armaan Grewal, Advocate appeared for the Respondent No. 9.
6. Learned Counsel for the Respondent no. 5, 6, 8, 9 & 10 appears and seeks time to file reply. Three weeks' time granted.
7. List this IA on **25.07.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)